

THE MINISTER OF LAW AND JUSTICE (SHRI H. R. BHARDWAJ):
No such proposal is under consideration of the Government for the present.

Foreign education providers in the country

*15. SHRI KARNENDU BHATTACHARJEE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of foreign education providers permitted to open campuses in the country for higher education and on what terms and conditions;

(b) whether degree awarded by these education providers would be recognised by Government; and

(c) the cities where such campuses would be established?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) No foreign education provider has been permitted to open any campus in the country for higher education.

(b) and (c) Do not arise.

Inquiry into Nithari murders

*16. SHRIMATI SUPRIYA SULE:
SHRIMATI SHOBHANA BHARTIA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether a Central panel inquiring into the Nithari murders has submitted its report and has suggested widening the scope of the investigation to cover possibilities including organ trade sexual exploitation and has recommended certain measures to avoid such incidents in future;

(b) if so, whether her Ministry has examined the recommendations of the Committee; and

(c) if so, whether the suggestions made in the report has been forwarded to the CBI for further investigation?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY): (a) to (c)